#### **GOVERNMENT OF ASSAM**

ASSAM STATE DISASTER MANAGEMENT AUTHORITY Ancillary Block, Janata Bhawan, Dispur, Guwahati-781006 Phone: 0361-2237221 (O); E-mail: asdmaghy@gmail.com

#### ORDER

No. ASDMA.28/2021/41

Dated 30th April, 2021

Whereas, the Assam State Disaster Management Authority (ASDMA) has vide order No.ASDMA.28/2021/18 dated 26-04-2021 issued consolidated and revised guidelines for all districts for containment of COVID-19 pandemic in Assam for a period upto 1st May,2021.

Whereas, the Assam State Disaster Management Authority (ASDMA) has vide order No.ASDMA.28/2021/27 dated 27-04-2021 issued directives on total ban on movement of individuals from 8.00 PM to 5.00 AM daily as an emergency measure for well-being and safety of the peopleup to 1st May, 2021.

Whereas, the Ministry of Home Affairs (MHA) has vide order No.40-3/2020-DM-I (A) dated 29<sup>th</sup> April, 2021 issued the guidelines for effective control of COVID-19 to be in force upto 31.05.2021.

Now, therefore in exercise of the powers, conferred under Section 22(2) (h) of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority, Assam, hereby issues the revised and consolidated directives as follows which shall come in force with immediate effect and remain in force till May 7, 2021.

#### A. Containment Zones:

In case the test positivity of COVID-19 reaches 10% or more in the last one week or Bed Occupancy either oxygen supported or ICU beds crosses 60% in a large geographical area or a city or district or well defined parts thereof, where cases are high and spiraling up drastically, district magistrates will decide on declaring such areas as containment zones and ensure necessary containment measures for COVID-19 as envisaged in MoHFW, GoI advisory dated 25<sup>th</sup> April,2021 annexed with MHA order dated 29<sup>th</sup> April,2021 (Annexure-A).

#### B. Gatherings

- 1. Open functions to be allowed with the permission of the District Authority subject to strict adherence to COVID appropriate behavior, including wearing face mask, maintaining respiratory etiquette, practicing hand hygiene through frequent hand washing or hand sanitizers and maintain social distancing (6 feet). While granting such permission, District Authority will assess the public bearing capacity of the open space and allow gathering of only 50% of its capacity or 400 persons, whichever is lower.
- In Closed venues like marriage halls and other commercial centres, gatherings up to 50% of the seating capacity to be allowed.

As sometiments of the second s

- 3. No standing audience shall be allowed in open/ closed venues.
- 4. Number of guests in Private functions at private venues (non-commercial) including marriages to be restricted to 100 persons.
- Funeral / last rites related gatherings should ensure not more than 20 persons for each deceased.
- 6. Religious places/ places of worship should be allowed to be operated with 20 persons per hour, except the iconic religious places where it can be 50 persons per hour. However, if any religious place has only a small area, the management committee of such religious institution shall reduce the number of attendees accordingly.
- 7. All Market places / supermarkets / shops in the Malls / weekly market should be closed by 6.00 PM every day.
- 8. Restaurants, Dhabas and other eateries can entertain dine-in guest only up to 6.00 PM. However, takeaway / home delivery of food is allowed up to 8.00 PM. Thereafter, only home delivery of food may be allowed up to usual time of closure as per local regulations.
- Restaurants operating within a Hotel or Resort can allow outside guests up to 6.00 PM only. However, in-house guests of the Hotel/Resort may be allowed to dine-in up to the usual time of operation.
- 10. Delivery of goods through e-Commerce may continue after 6.00 PM.
- 11. Cold storages and warehouses may continue beyond 6.00 PM. However, sale counters, showrooms etc. attached to these warehouses or cold storages shall close after 6.00 PM.
- 12. Pharmacies, Hospitals, Animal Care Centres and Veterinary clinics may operate without restrictions being providers of essential and emergency services.

#### C. Work Places (Government and Private)

- Working from home and virtual working should be encouraged.
- Except officers, only 50% employees can work from office. However, this will not be applicable for organizations rendering Essential/Emergency Services, Law Enforcement Services and Election work.
- 3. Meetings in the official chambers to be discouraged.
- Pregnant women employees and women with children of 5 years or below working under any Government / PSU / Financial Institutions / Private Organizations irrespective of their grade shall be eligible to work from home.
- Persons with disabilities (PwDs) working in any Government/PSU/ Financial Institutions/Private organizations shall be exempted from attending duties in consonance with the O.M No.11013/9/2014/Estt.(A.III) dated 1st April, 2020 issued by DoPT, Gol. However, they may be encouraged to work from home.
- 6. Social distancing at work places should be ensured through adequate gaps between shifts, staggering of lunch breaks of staff etc.

Ans.

- 7. Provision for thermal scanning, hand wash and sanitizer be made at all entry and exit points and common areas. In addition, sufficient quantities of handwash and sanitizer should be made available in the work places.
- Frequent sanitization of entire workplace, common facilities and all points which come into human contact should be carried out.

#### D. Educational Institutions (Government and Private)

- All Educational Institutions including Schools/Colleges/Universities must provide quality virtual options.
- 2. Not more than 50% students should attend in person on any day.
- Schools should stagger class timings so that large scale release of students does not arise.
- 4. There will be no morning assembly/special assembly etc. in the educational institutions
- 5. Preference to be given on online mode of teaching for primary classes.
- Education Department will issue detail guideline/SOP for uninterrupted education service keeping in view of the COVID-19 precautionary measures.

#### E. Public Transport (Government and Private)

- All Public transport authorities shall enforce COVID-19 appropriate behavior and seating inside the vehicles, carriers, containers etc.
- 2. Auto Rickshaws, cycle rickshaws and taxis shall operate with one driver and two passengers maintaining social distancing.
- 3. City buses, Intra-district, Inter-district and Inter-state buses will be allowed to operate with 50% of seating capacity.
- 4. No passenger shall be allowed to travel standing in the vehicle.
- Wearing of mask and observance of COVID-19 appropriate behavior will be mandatory for all passengers.
- Wearing of face mask is mandatory even for a single person driving a vehicle. In case of persons travelling in any private car, up to 100 % of its seating capacity, wearing of face mask is mandatory for all the persons.

#### F. Night Curfew

There shall be total ban on movement of individuals from 8.00 PM to 5.00 AM daily, except for exemptions as follows:

1. All Officials and persons, both government and private involved in emergency services such as Health and Family Welfare and all related medical establishments, Police, Prisons, Home Guards, Civil Defence, Fire and emergency services, District Administration, Pay & Account Office, Electricity, Water and Sanitation, Public Transport (Air/Railways/Buses) including all incidental services/activities that are essential for smooth functioning of all modes of public transport ( such as handling of cargo, ticketing, air freight station, CFS, ICD etc.), Disaster Management and related services, NIC, NCC and Municipal services, and all other essential services on production of

Ans

- valid Identity card. The uninterrupted delivery of public services shall be ensured by the concerned departments/agencies.
- All Judicial officers / officials of courts of Assam on production of valid Identity card.
- 3. All private medical personnel such as doctors, nursing staff, paramedical staff etc. and other hospital services (such as hospitals, diagnostic centres, clinics, pharmacies, pharmaceutical companies and other medical & health services),
- 4. Pregnant women and patients for getting medical /health services.
- Person coming from/going to Airports/Railway stations/ISBTs allowed to travel on production of valid ticket.
- Officers/officials related to functioning of offices of Diplomats of various countries as well as persons holding any constitutional post on production of valid Identity card
- 7. Electronic and print Media on production of valid Identity card.
- There shall be no restriction on inter-state and intra-state movement / transportation of essential / non-essential goods. No separate permission / epass will be required for such movements.
- Movement of persons related to commercial and private establishments providing following essential services/commodities shall be allowed:
  - Shops dealing with food, groceries, fruits & vegetables, dairy & milk booths, meat & fish, animal fodder, pharmaceuticals, medicines and medical equipments.
  - II. Banks, Insurance offices and ATMs.
  - III. Telecommunications, Internet services, Broadcasting and Cable services, IT and IT enabled services.
  - IV. Delivery of all essential goods including food, pharmaceuticals, medical equipments through e-commerce.
  - V. Petrol pumps, LPG, CNG, petroleum and gas retail and storage outlets.
  - VI. Power generation, transmission and distribution units and services.
  - VII. Cold storage and warehousing services.
- VIII. Private security services.
  - IX. Manufacturing units of essential commodities.
  - X. Production units or services, which require continuous process
- Persons who are going for COVID-19 vaccination.
- 11. All the officials/persons entrusted with election related works either by Government authorities or by private enterprises or by the authorities of any political party or contesting candidate on production of a valid Identity card/ engagement letter / appointment order / work order.
- 12. All the employees / persons involved in operations related to forestry under the Environment & Forest department on production of valid Identity card.

As sometiments of the second s

#### G. Miscellaneous

- Wearing of face mask is compulsory in all public places.
- Shop owners shall ensure minimum six feet distance among customers and shall not allow more than 5 persons inside the shop. In addition, shop owners should compulsorily keep sanitizers and hand wash in their shops.
- Shopkeepers and customers shall have to wear masks, hand gloves and maintain social distancing. Responsibility of maintenance of social distancing will be on the shop owner and failure to do so will be viewed very seriously and may entail summary closure of defaulting shops.
- Barber shops, salons and parlours shall continue to provide service with strict compliance of COVID-19 appropriate behavior such as wearing of face masks, face cover, hand gloves.
- Industrial units and Tea gardens may function subject to observance of COVID appropriate behaviour. Head of the unit/tea garden shall be responsible for ensuring social distancing, mask wearing by workers and staff, sanitization of industrial premises, thermal scanning etc.
- 6. Following Advisories earlier issued by ASDMA shall be strictly enforced
  - Advisory for Daily & Weekly Markets/ Haat-Bazaars issued vide Order No.ASDMA.20/2020/Pt./217dt.14.07.2020 (Annexure-I)
  - Advisory for Engagement of Domestic Help issued vide Order No.ASDMA.20/2020/Pt./187 dt. 20.05.2020 (Annexure-II)
  - c. Advisory for Apartment Societies for COVID-19 prevention issued vide Order No.ASDMA.23/2020/03 dt. 27.03.2020 (Annexure-III)
  - d. Advisory for elderly people issued vide Order No.ASDMA.23/2020/08 dt. 31.03.2020 (Annexure-IV)

#### H. Community Engagement

District Authorities will coordinate with the local level NGOs/CBOs/CSOs, Opinion Makers .for effective compliance of the regulations above.

#### I. Penal Provisions:-

- Any person violating these measures will be liable to be proceeded against as per provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action under Sec. 188 of IPC and other legal provisions as applicable.
- Any person not wearing face mask and/ or spitting in public places shall be fined to the tune of Rs.1000/- vide ASDMA's earlier Order No. ASDMA/24/2020/Part-1/122 dt. 14/10/2020 which can be imposed by District wise Task Force comprising of District Disaster Management Authority, Magistracy, Police, Enforcement wing of District Transport Officer and Enforcement wing of Guwahati Municipal Corporation in their respective jurisdictions.

(Jishny Barua, IAS) Chief Secretary, Assam.

# Memo No. ASDMA.28/2021/41-A Copy forwarded to:

Dated 30th April, 2021

- 1. All Additional Chief Secretaries to the Govt. of Assam, Dispur, Guwahati-6
- 2. The Director General of Police, Assam
- 3. All Principal Secretaries/Commissioner & Secretaries to the Govt. of Assam, Dispur, Guwahati-6
- 4. Commissioner of Police, Guwahati-6
- 5. The Principal Secretaries of BTC, NCHAC, KAAC.
- All Deputy Commissioners
- 7. The Director, Directorate of Information and Public Relations, Assam
- 8. All Superintendent of Police
- 9. S.O to the Chief Secretary, Assam, Guwahati-6
- 10. PPS to Hon'ble Chief Minister, Assam
- 11. All P.S to Hon'ble Minister, Assam, Dispur, Guwahati-6
- 12. All P.S to Advisor to Hon'ble Chief Minister, Assam

(Gyanendra Tripathi, IAS) Chief Executive Officer, ASDMA

Page | 6



#### **ADVISORY FOR DAILY & WEEKLY MARKETS / HAAT-BAZAARS**

In order to prevent the spread of novel coronavirus (COVID-19) in market places, bus-stands etc. maintaining all protocols of COVID-19, the following advisories are to be followed strictly. District Administration, CEO, Zilla Parishad, Chairman, Municipal Boards will ensure the strict implementation of advisory by the Market committee/ Local administration/ Lessee.

#### Advisory to be followed by Lessee while administering a daily/weekly market:

- a) The Market committee / Local administration / Lessee will follow orders issued by the State Govt. / District Administration regarding date and time of opening and closing of market place including lockdown orders and restrictive orders issued by Govt. of Assam from time to time.
- b) The Market committee/ Local administration/ Lessee will ensure sanitization of market place before opening and after closing of the market/bazaar on daily basis.
- c) The Market committee/ Local administration/ Lessee will make necessary arrangements for announcement through public miking in market place regarding the advisory to be followed at the "entry" and "exit" of market place.
- d) The Market committee/ Local administration/ Lessee will ensure pre-positioning of display board on relevant advisories in the "Entry" and "Exit" of the market place.
- e) The Market committee/ Local administration/ Lessee may restrict entry of customers in large congregations at a time. Batch wise entry into the market place may be allowed and tokens/ time cards may be issued to each batch entering the market.
- f) The distance between each shop or street vendor should not be less than 2 meter.
- g) Specific markings may be made with sufficient distance to manage the queue and ensure social distancing in the market place.
- h) Advisory on Entry and exit into the market place/haat-bazaar should be adhered to by the public
- i) The Market committee/ Local administration/ Lessee will ensure deployment of volunteers at appropriate locations (including entry and exit) of market places to guide general public / customers on social distancing norms etc.
- j) Install hand washing points in conspicuous places and keep sufficient hand-wash.
- k) Impose fine in case of any violations regarding spitting etc.

#### A. Advisoryfor "Entry" into the market place:

- 1. Only asymptomatic persons shall be allowed in the market place.
- People should wash their hands with soap and water before entering the market place or sanitize hands using hand sanitizers installed by market committee/ local administration/ lessee.
- Posters/ standees on preventive measures about COVID-19 to be displayed prominently.Audio and Video clips to spread awareness on preventive measures for COVID-19 should be regularly played at selective locations.

- The customers / general public entering the market place will ensure compulsory wearing of masks. Fine may be imposed if necessary, for any violations.
- Strict adherence of social distancing norms will be maintained and 1 meter distance will be maintained amongst the general public/ customers. The customers are advised to stand in queue and maintain 1 meter distance amongst them.
- Use of Polythene/ Plastic bags in market place is prohibited. People should carry cloth bags or baskets for shopping of essentials items/ groceries/ vegetables etc.
- 7. Disposal of face masks in public place in market areas shall be strictly prohibited.
- 8. Spitting in market place / public space shall be strictly prohibited.
- Persons above 65 years of age, persons with comorbidities, pregnant women and children below the age of 10 years are advised to stay at home, except for essential and health purpose.
- Respiratory etiquettes to be strictly followed. This involves strict practice of covering one's
  mouth and nose while coughing/sneezing with a tissue/handkerchief/flexed elbow and
  disposing off used tissues properly.
- 11. All vendors/ shopkeepers will compulsorily use face masks and alcohol based hand sanitizers. The notes and coins should be sanitized using alcohol based sanitizer before handing over exchange notes /coins to the customer. The vendors/ shopkeepers will compulsorily wear hand gloves.

#### B. Advisory for "Exit" from the market place:

- Token/ time card will be handed over to person assigned by Market committee/ Local administration/ Lessee at the exit.
- Proper crowd management in the parking lots and outside the market area duly following social distancing norms shall be organized.
- Closed dustbins should be installed at appropriate locations outside market place for disposal of face masks and hand gloves.
- 4. Toilets as per size of the market should be installed at appropriate location.
- 5. Hygiene should be ensured in toilets.
- Devise a proper mechanism for waste disposal specifically waste generated due to vegetable waste, garbage etc.

(N.B: 1.This advisory will be applicable on re-opening of daily & weekly markets /haat-bazaars or as per orders issued by Govt. of Assam for opening of markets/bazaars

 In case of non-compliance of the orders, penalty will be imposed u/s 51 to 60 of the Disaster Management Act, 2005 besides legal action under Section 188 of the IPC)

Issued in public interest by Assam State Disaster Management Authority



#### Govt of Assam Assam State Disaster Management Authority Dispur, Guwahati-781006

ASDMA.20/2020/pt/187

Dated: 20-05-2020

#### REVISED ADVISORY FOR ENGAGEMENT OF DOMESTIC HELP

#### (Do's and Don'ts for domestic help to prevent the risk of COVID-19 infection)

- Teach your house help/ domestic help about COVID 19: What the virus is, how it spreads and the precaution to be taken.
- 2. Check for orders from local authorities- Police station/ D.C office/Circle Office, if your house is located in Containment zone. In containment zones the household may not be able to engage domestic help or if domestic help stays in containment zone, he/she may not be allowed to work. But even if you don't take their services during this period, it is advised that their wage should not be deducted for this period.
- He/she should sanitise properly before entering the house. Keep soap and water handy at the entrance.
- 4. He/she should wear face mask at all times.
- 5. Ask him/her to wash their hand / sanitise every time you send them out for essential items.
- When they are sent to buy essential items they should wear proper masks, plastic washable slippers, and a sanitizer (to use in case if she/he touches anything suspicious in the market/shop.
- 7. Instruct the house help to maintain a safe physical distance of 6 feet from others.
- Try to keep away the material from your body when carrying from market. It is better to have a plastic basket/bucket with you when going to the market. Put the material in bucket and carry it to your home.
- Tender exact money for the products purchased. In case you pay more and remaining is returned by the shop keeper, currency notes/coins given by shopkeepers/vendors.
- 10. If you have a full-time house help, ask him/her to wash her/his hand thoroughly and frequently with soap and running water throughout the day.
- Maintain physical distancing (6 feet) with domestic help. Don't stay close to him/her at the time for giving instructions.
- 12. If he/she shows any symptom(s) of COVID-19, s/he should be asked to isolate/home quarantine.
- If he/she shows any symptom of COVID-19, s/he should be taken for testing and medical checkup immediately. Provide him/her with necessary support for getting medical help immediately.
- 14. He/she should be advised to refrain from consumption of Betel-nut, Gutkha, Tobacco, Alcoholic beverages or any other such intoxicating substances.
- 15. He/she should be advised to wash hands with soap and water or sanitize hands with sanitizer before coming in contact with elderly persons or children at home.
- 16. He/she shall ensure personal hygiene at all times
- If he/she is suffering from other chronic illness should be taken to nearest health centre for treatment and allowed to take rest.



## Advisory for Apartment Societies for COVID-19 prevention

#### Enact preventive measures-

- Visitors protocol- All Apartment Societies shall enforce a visitors' protocol limiting access of outside visitors to the apartment. Full details of the visitors shall be maintained, and details shall be entered by any person managing the entrance (security/other arrangement) including travel history if any.
- Hand Washing- Each apartment society shall enforce hand washing at the time of entry for all types of visitors and even for the families residing within when they come from outside. Hand washing bay/basin with soap and liquid as well as a poster showing appropriate steps to wash hands shall be placed at the entrance and should be strictly ensured. If sanitizers are available, they can also be provided for use in the entrance
- Shutting down common activities where gathering occurs- All apartment societies shall ensure that any public gathering platform be it park, swimming pool, fitness centers, common activity centers are closed, and no gathering of people is allowed within the apartment premises. The Apartment Societies shall refrain from organizing any community event, religious events or any other event that may require gathering of more than five people at a time.
- Frequent cleaning of common premises- The Apartment Societies shall also implement cleaning and disinfection measures atleast three times a day particularly for lift buttons, handrails in the staircases, gates and grills and all other such areas within the apartment. As far as possible instruction should be given to visitors to avoid touching anything in the common premises.
- Mechanism for contactless delivery- The Apartment Society shall take measures to ensure contact less delivery by placing delivery baskets at the security points. Or the families should be asked pick up deliveries outside the gate. Necessary disinfection should be carried out for any packet received.
- Domestic help- The Apartment Society shall consider discussing with all resident families to give mandatory leave with pay to domestic help who work at multiple locations (except those who are staying within the apartment)
- Ensuring stricter implementation of Home Quarantine- The managing committee shall collect all
  relevant information about the health, travel location and duration of all the residents. If any
  resident has a travel history to COVID affected places or are being advised for self-quarantine, the
  management committee shall ensure the same while also maintaining confidentiality and not
  hurting/disrespecting the self-respect of such residents. Further, if any person is being asked for
  self-quarantine, the management society may consider
  - Supporting the home quarantined person in accessing daily necessities such as groceries, medicines etc.
  - Shall provide necessary psycho-social support while maintaining all infection control protocols



 Monitor and restrict any discriminatory practice that may hurt the self-esteem of the individual. The detailed guideline on home quarantine can be accessed here <a href="https://nhm.assam.gov.in/sites/default/files/swf">https://nhm.assam.gov.in/sites/default/files/swf</a> utility folder/departments/nhm lipl in o id 6/portlet/level 2/guidelines for home quarantine.pdf

#### Information Source

Verified information can be accessed from the following:

- These information can be accessed from Ministry of Health and Family Welfare, Gol https://www.mohfw.gov.in/awareness.html,
- Department of Health and Family Welfare (National Health Mission, Govt. of Assam https://nhm.assam.gov.in/portlets/assam-covid-19-documents or
- Assam State Disaster Management Authority <a href="http://asdma.gov.in/">http://asdma.gov.in/</a>

N.B- If any person has cough and fever help shall be called for contacting @ 6913347770. For any information or support the following helpline numbers can also be accessed

- 104 (Heath and family welfare)
- 1070/1079 (State Emergency Operation Centre) and 1077 (District Emergency Operation Centres)

Issued in Pubic Interest by Assam State Disaster Management Authority (ASDMA)



# বয়োজ্যেষ্ঠ ব্যক্তিসকলে কৰ'না ভাইৰাচ সম্পৰ্কে লবলগীয়া সাৱধানতাসমূহ

#### বয়োজোষ্ঠ ব্যক্তিসকলে:



- ঘৰত থাকক, বাহিৰা আলহী অতিথিক পৰাপক্ষত দেখা নকৰিব। যিকোনো মানুহৰ লগত সকলো সময়তে ন্যুনতম ১
  ফিটাৰ পুৰত্ব বজায় ৰাখক।
- নানতম পৰিস্কাৰ পৰিচন্নতা মানি চলক, চাবোন আৰু এলকহলযুক্ত হেণ্ড ছেনিটাইজাৰেৰে সঘনাই হাত খোৱক।
- কাহ উঠিলে আৰু হাঁচি আহিলে কিলাকুটি ভাজ কৰি বা ৰুমাল বা টিচু পেপাৰেৰে মুখ আৰু নাক ঢাকি লওক, ব্যৱহৃত টিচু ভালদৰে ঢাকন থকা ডাষ্টবিনত পেলাব।
- সহজ ব্যায়াম অথবা যোগাভ্যাস নিয়মিয়াকৈ কৰিব।
- পৰিয়ালৰ সদস্যসকলৰ লগত গুণগত সময় অভিবাহিত কৰক। তদুপৰি মনত আনন্দ যোগাৰৰ বাবে কিতাপ পঢ়ক।
- মানসিক উনকৰ্যতাৰ বাবে যিকোনো শিল্পকর্ম যেনে, গীত, কবিতা, ছবি আঁকা, আদিত নিজকে নিয়োজিত বাখিব পাবে !
- সন্দেহযুক্ত বা সংক্রমিত ব্যক্তিৰ সংশ্পর্যৰ পরা দূৰত থাকক আৰু তেনে ব্যক্তিৰ ওচৰলৈ যাওঁতে মান্ধৰ ব্যৱহাৰ কৰক।
- কুছমিয়া পানী খাব আৰু গৰম পানীবে গা ধুব। গা -ধোৱাৰ সময়ত সুকীয়া গামোচা বা টারেল ব্যৱহাৰ কৰক।
- ব্যৱহাৰ কৰা কাপোৰ-কানি সুকীয়াকৈ ভালদৰে চাবোন- ডিটাৰ্জেন্ট দি ধুই আৰু ৰ'দত শুকুৱাই পৰিধান কৰিব ।
- বয়োজ্যেষ্ঠ ব্যক্তিসকলৰ কোঠাটোৰ আচবাব-পত্ৰ সঘনাই পৰিস্কাৰ পৰিচন্ন কৰি ৰাখিব।
- বৃদ্ধাশ্রমত থকা লোকসকলে, আশ্রমৰ সদস্যসকলৰ মাজত সামাজিক দূৰত্ব বজায় ৰাখক।
- অকলশৰীয়াকৈ বসবাস কৰা বয়োজ্যেষ্ঠ সকলে ওচৰ চুবুৰীয়াৰ লগত যিকোনো ধৰণৰ সহায়ৰ বাবে (শাৰিবীক দূৰত্ব বজায়) সঘনায় যোগাহোগ ৰাখক।
- জিলা অথবা ৰাজ্যিক কোভিড নিয়ন্ত্ৰণ কক্ষৰ ফোন নম্বৰ (১০৭৫/ ১০৭৯)ত যিকোনো সহায়ৰ বাবে যোগাযোগ কৰক।

#### বয়োজ্যেষ্ঠ ব্যক্তিসকলে:



- অনাগত কিছুদিন কোনোধৰণৰ সামাজিক বা ধৰ্মীয় সমাবেশ আদিত নাযাব।
- ল'ক ডাউন (i.ock Down)ৰ সময়ত বজাৰ-সমাৰ কৰিবলৈ বাহিৰলৈ ওলাই নাযাব, তেনে কামসমূহ পৰিয়ালৰ অন্য সদস্যৰ দ্বাৰা কৰাওক।
- বৰ্তমান সময়ত নিয়মীয়া/সাধাৰণ পৰামৰ্শৰ ববে চিকিৎসালয়লৈ নায়াব, ফোনেৰে চিকিৎসকৰ পৰামৰ্শ লওক আৰু সংক্ৰমণ প্ৰতিহত কৰক।
- চিকিৎসকৰ পৰামৰ্শ নোলোৱাকৈ, নতুন ঔষধ সেৱন নকৰিব।
- যদি কোনো ব্যক্তি ক'বনা ভাইৰাছ আক্ৰান্ত অঞ্চল বা দেশ ভ্ৰমণ কৰি আহিছে তেনেলোকৰ ওচৰলৈ নাযাব।
- আপুনি পৰিধান কৰা কপোৰ-কানি পৰিয়ালৰ অন্য সদস্যৰ কাপোৰৰ লগত একেলগে নাৰাখিব।
- নেতিবাচক টিভি অনুষ্ঠান অথবা বেচিকৈ বাতৰি আদি নাচাব।
- তামোল-পান নাইবা ধপাতজাতীয় বস্তু খোৱাৰ পৰা বিৰত থাকিব।
- তেল-মচলাযুক্ত আহাৰ পৰিহাৰ কৰক।

এনেধৰণৰ সৰ্ভকতামূলক পদক্ষেপ সমূহ গ্ৰহণ কৰিলে যিকোনো বয়োজ্যেষ্ঠ ব্যক্তিৰ ক'ৰনা আক্ৰান্ত হোৱাৰ সম্ভাৱনা হ্ৰাস পাব পাৰে।

ক'ৰনা সংক্ৰামক যদিও, সাৱধানতাৰে ক'ৰনা ভাইৰাছক প্ৰতিহত কৰিব পাৰি।

## No. 40-3/2020-DM-I(A) Government of India Ministry of Home Affairs

North Block, New Delhi-110001 Dated 29th April, 2021

#### ORDER

Whereas, an Order of even number dated 23.03.2021 was issued for effective control of COVID-19 in the country, for a period upto 30.04.2021;

And whereas, considering the unprecedented surge in COVID-19 cases across the country, Ministry of Health & Family Welfare (MoHFW) vide DO No. Z.28015/85/2021-DM Cell dated 25th April 2021, has issued an advisory to all States and Union Territories (UTs), for implementing intensive, local and focused containment framework, in specific districts/ cities/ areas, identified based on a prescribed criterion;

Whereas, in exercise of the powers under section 6(2)(i) of the Disaster Management Act, 2005, National Disaster Management Authority (NDMA) has directed the undersigned to issue an order, for ensuring compliance on the focused containment measures, as mentioned in the aforesaid MoHFW letter dated 25.04.2021, for containment of COVID-19 in the country;

Now, therefore, in exercise of the powers, conferred under Section 10(2)(1) of the Disaster Management Act 2005, the undersigned, hereby directs the State/ Union Territory Governments and State/ Union Territory Authorities to consider the containment measures for COVID-19, as conveyed vide aforesaid MoHFW advisory dated 25.04.2021, as per **Annexure-I**, for immediate implementation in their State/ UT, based on the assessment of the situation, until 31.05.2021. States/ UTs, will take the necessary containment measures, under the relevant provisions of the Disaster Management Act 2005. It is further directed that:

- The National Directives for COVID-19 Management, as specified in Annexure-II, shall continue to be strictly followed throughout the country.
- (ii) All the District Magistrates shall strictly enforce the containment measures taken by States/ UTs and the National Directives.
- (iii) Any person violating these measures will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action under Section188 of the IPC, and other legal provisions as applicable.

and, Chairman, National Executive Committee (NEC)

#### To:

- 1. The Secretaries of Ministries/ Departments of Government of India
- The Chief Secretaries/Administrators of States/Union Territories (As per list attached)

#### Copy to:

- i. All Members of the National Executive Committee
- ii. Member Secretary, National Disaster Management Authority

# Containment framework, as mentioned in Ministry of Health & Family Welfare (MoHFW), DO no. Z.28015/85/2021-DM Cell dated 25th April 2021

#### Annexure - A

Implementation Framework for community containment/large containment areas

## Understanding the virus transmission dynamics:

The virus transmits through the human host. It is imperative to understand that in order to contain the transmission of the virus, the strategies involve not just containing the virus but also the human host.

#### Broadly, the strategies are:

- Individual actions such as wearing of masks, maintaining a distance of 6 feet from others, sanitizing one's hands frequently and not attending any mass gathering; and
- 2. Public Health measures to contain the virus by:
  - quarantining and testing individuals suspected to be positive including contacts of SARS-CoV-2 positive persons, SARI cases, persons with flu like symptoms etc. and ensuring that they are not mobile and thus able to spread the infection
  - isolating all those who are positive, tracing their contacts, quarantining and testing them.
  - where there are clusters of cases, simply quarantining individuals or families will not help. In that case, containment zones with clear boundaries and stringent controls will be required to ensure that the infection does not spread outside. This is in line with the containment strategy followed worldwide and also already enumerated in SOPs of the Ministry of Health. This would mean a large geographical area like a city or district or well defined parts thereof, where cases are high and spiraling up, gets contained physically, However, regulated movement of public transport would be permitted.
- 3. Evidence Based Decision: The decision on where and when to go for large Containment Zone (CZ) has to be evidence based and done at the State/UT level after proper analysis of the situation, such as; the population affected, the geographical spread, the hospital infrastructure, manpower, the ease of enforcing boundaries etc.
- However, in order to facilitate objective, transparent, and epidemiologically sound decision making, the following broad-based framework is provided to aid States UTs in selection of districts/areas:

S. No.	Parameter	Thresholds
1	Test positivity	Test positivity of 10% or more in the last one week
OR		
2	Bed occupancy	Bed occupancy of more than 60% on either oxygen supported or ICU beds

....contd/-

- The areas requiring Intensive action and local containment connotes specific and well defined geographical units such as cities/town/part of the towns/district headquarters/semi-urban localities/municipal wards/panchayat areas etc.
- 6. The areas so identified for intensive action and local containment will primarily focus on the following strategic areas of intervention:

#### A. Containment

- Focus will be on containment as a major approach to flatten the current curve
  of the epidemic.
- ii. Night curfew: Movement of individuals shall be strictly prohibited during night hours, except for essential activities. Local administration shall decide the duration of the night curfew hours and issue orders, in the entire area of their jurisdiction, under appropriate provisions of law, such as under Section 144 of CrPC, and ensure strict compliance.
- iii. The spread of the infection has to be controlled through restricting the intermingling amongst people, the only known host for the COVID-19 virus.
- iv. Social/ political / sports / entertainment / academic / cultural / religious / festival-related and other gathering and congregations shall be prohibited.
- Marriages (attended by up to 50 persons) and funerals/ last rites (attended by up to 20 persons) may be allowed.
- vi. All shopping complexes, cinema halls, restaurants & bars, sports complexes, gym, spas, swimming pool and religious places should remain closed.
- vii. Essential services and activities such as healthcare services, police, fire, banks, electricity, water and sanitation, regulated movement of public transport including all incidental services and activities needed for a smooth functioning of these activities shall continue. Such services shall continue in both public and private sector.
- viii. Public transport (railways, metros, buses, cabs) to operate at a maximum capacity of 50%.
- ix. There shall be no restrictions on inter-state and intra-state movement including transportation of essential goods.
- x. All offices, both government and private, to function with a maximum staff strength of 50%.
- xi. All industrial and scientific establishments, both government and private may be allowed subject to the workforce following physical distancing norms. They shall also be tested through RAT (in case of individuals identified with flu like symptoms) from time to time.
- xii. The SOPs already issued by MoHFW, including training manuals for surveillance teams and supervisors are available on the website & must be followed.
- xiii. However, these are indicative activities, and States/ UTs should make a careful analysis of the local situation, areas to be covered, and probability of transmission and then take a decision.

xiv. The restrictions as above shall continue for a period of 14 days.

XV. Before declaring a containment area, make a public announcement, outlining the rationale for the same and the kind of restrictions that will be in place (a leaflet in local language may be distributed highlighting the gravity of the situation and restrictions to be followed)

xvi. Community volunteers, civil society organizations, ex- servicemen, and

members of the local NYK/NSS centers etc. should be involved for sustainable management of containment activities, translating the aforementioned leaflets and for encouraging people in the community for sustained behavior change as well as vaccination.

#### B. Testing and Surveillance

Districts will continue with the strategy of 'Test-Track-Treat-Vaccinate' and implementation of Covid Appropriate Behavior across the district as the ongoing strategy for the management of COVID-19.

 Ensure adequate testing and door to door case search in the area through adequate number of teams formed for such purpose.

ii. Plan for testing of all clinically resembling cases of Influenza like illness (ILI) & SARI through RAT. All symptomatic individuals turning out to be negative for SARS-CoV-2 infection with RAT need to be retested through RT PCR.

through creation of awareness through involvement of the community based organizations and through stringent regulatory framework.

### C. Clinical Management

- i. Analysis to be undertaken with respect to requirement of health infrastructure so as to manage the present and projected cases (next one month) and necessary action initiated to ensure sufficient oxygen-supported beds, ICU beds, ventilators, ambulances including creation of makeshift hospitals, as needed. Sufficient quarantine facilities shall also be re-activated.
- Leverage government, private health facilities including hospital facilities available with central ministries, railway coaches, temporary field hospitals etc.
- iii. Ensure that people satisfying protocol for home isolation only are allowed under home isolation. Create a mechanism for their regular monitoring through Call Centres along with regular visit of surveillance teams to such houses.
- iv. Provision of a customized kit for all patients under home isolation, including detailed dos and don'ts to be followed by them.
- v. Specific monitoring shall be done for high risk cases and their timely shifting to the health facility. Similarly, elderly and co-morbid contacts of positive cases shall be shifted to quarantine centres and monitored.

.....contd/-

- vi. Appoint senior district officials as In-charge for all Covid dedicated hospitals and create a mechanism for seamless shifting of patients (including home isolation cases) as per their symptom to the relevant facilities.
- vii. Ensure availability of sufficient ambulances for such purpose.
- viii. Coordinate availability of oxygen, other related logistics, drugs etc. in collaboration with state officials and ensure their rational use.
- ix. Oxygen therapy for the admitted cases shall follow the guidelines issued by Ministry of Health on the rational use of oxygen
- v. Use of investigative drugs (Remdesivir / Tocilizumab etc.) shall also strictly follow the clinical management protocol/advisories issued by Ministry of Health.
- xi. Facility wise cases and deaths shall be analyzed on daily basis by the Incident Commander/District Collector/Municipal Commissioner. Death-audit shall be undertaken for all deaths in the hospitals and in the community to provide supportive supervision to field staff/hospitals.

#### D. Vaccination

100% vaccination for the eligible age-groups shall be undertaken duly creating additional vaccination centres and optimal capacity utilization of existing Centres.

## E. Community Engagement

- Ensure adequate advance information to community, also highlighting the need for stringent containment actions so as to win their involvement and support.
- ii. Provide enough time for people movement for essential requirements etc. before announcing the large scale containment
- iii. Take necessary actions to avoid misinformation & panic in the community.
- Involve local level NGOs/CBOs/CSOs, Opinion Makers and subject experts to create a positive environment and for sustained dialogue with the community.
- v. Create wide publicity on early warning signals and self-reporting so as to identify cases early and to prevent avoidable deaths among home isolation patients.
- vi. Give wide publicity on the mechanism whereby people can get themselves tested, details of available health facilities, requisitioning an ambulance etc (community based organizations should be encouraged to create WhatsApp groups for quick dissemination of information so that the individuals in need of prevention and/or care services do not suffer delay).
- vii. Ensure that details of hospital beds and their vacancy status is made available on-line and also released to media on a daily basis.
- viii. Details on availability of oxygen, drugs, vaccine and vaccination centres; including the guidelines related with use of Remdesivir/Tocilizumab etc. be also widely publicized so as to create confidence in the community.

ix. Community should be oriented about the feasibility of managing mild COVID-19 cases at home with appropriate monitoring of vital parameters such as temperature and oxygen saturation with the help of pulse oxymeter.

x. Need for COVID Appropriate Behaviour including regulatory framework for

enforcement should be widely publicized.

xi. Build confidence in community duly highlighting the nature of disease, the fact that early identification helps in early recovery and more than 98% people recover to remove fear as well as stigma related with Covid-19. Involvement of civil society organizations to hold such orientations go a long way in this regard.

# NATIONAL DIRECTIVES FOR COVID-19 MANAGEMENT

- Face coverings: Wearing of face cover is compulsory in public places; in workplaces; and during transport.
- 2. Social distancing: Individuals must maintain a minimum distance of 6 feet (2 gaz ki doori) in public places.
  - Shops will ensure physical distancing among customers.
- Spitting in public places will be punishable with fine, as may be prescribed
  by the State/ UT local authority in accordance with its laws, rules or
  regulations.

# Additional directives for Work Places

į

- 4. Work from home (WfH): As far as possible the practice of WfH should be followed.
- 5. Staggering of work/ business hours will be followed in offices, work places, shops, markets and industrial & commercial establishments.
- Screening & hygiene: Provision for thermal scanning, hand wash or sanitizer will be made at all entry points and of hand wash or sanitizer at exit points and common areas.
- 7. Frequent sanitization of entire workplace, common facilities and all points which come into human contact e.g. door handles etc., will be ensured, including between shifts.
- 8. Social distancing: All persons in charge of work places will ensure adequate distance between workers and other staff.

\*\*\*